The Reg (A)

RAJASTHAN HIGH COURT, JODHPUR STANDING ORDER

No.26/S.O./2023/

Date: 21.07.2023

In partial modification of Committee constituted at Sr. No.38 of Order No.CONF/HCJ/COMMITTEES/2023/10 dated 20.03.2023, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Arun Bhansali as Judge Incharge to look after the leave matters of Judicial Officers (excluding officers on deputation) and the matters under RCS (Conduct) Rules, 1971 as regards grant of permission / keeping information on record relating to acquisition / disposal of properties of all Judicial Officers.

BY ORDER

C.P.Shimali REGISTRAR GENERAL

Date: 21.07.2023 21712013

No.PA/RG/8(1)/2023/2688

Copy forwarded through e-mail to the following for information:-

- 1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
- 2. P.S. to Hon'ble Mr. Justice Manindra Mohan Shrivastava
- 3. P.S. to Hon'ble Mr. Justice Arun Bhansali

CP.Sminul.
REGISTRAR GENERAL
2117/22)

Copy also forwarded to the following for information and necessary action:-

- 1. Registrar (Admn.)/ (Vig.)/ (Rules)/ (Exam.)/(Class.)/(Judl.), O.S.D (F & I), Rajasthan High Court, Jodhpur.
- 2. Registrar (Vig.)/ (Writs)/ (Class.)/(Judl.), Rajasthan High Court Bench, Jaiour.
- 3. the Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'hle Judges sitting at Jaipur Bench through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4. Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
- 5. All Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 6. P.S. to all the Hon'ble Judges.
- 7. Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 8. A.O.J., RJS (Estt.)/(Leave) Section / General Section, Rajasthan High Court, Jodhpur.
- 9. A.O.J (Class.) (Website), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.

REGISTRAR GENERAL